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Title: Introduction of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017.

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): I beg to move for leave to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958."

*The motion was adopted.*

DR. MAHESH SHARMA: I introduce the Bill.